

National Company Law Tribunal

Allahabad Bench

CP No. 62/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE COMPANY: *Indron Turbopine & Rosin Co. Ltd vs IFCI Ltd*

SECTION OF THE COMPANIES ACT: *252, Schedule 8 of I & B code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>Rakesh Kumar Singh,</i>	<i>Adv. for ITRCL</i>	<i>with</i>	<i>[Signature]</i>
2.	<i>Smil Saxena,</i>	<i>AR ITRCL</i>	<i>for O.P. Mishra Adv. Respondent</i>	<i>[Signature]</i>

CP No.(IB)62/ALD/2017

Sh. Rakesh Kumar Singh, Advocate for the petitioner. Sh. Shahid Kazmi, proxy on behalf of Sh. O.P. Mishra, Advocate for the respondent.

He seeks time to file reply to the present petition. The time is granted. Hence, the matter be listed on 12th October, 2017.

Dated:05.09.2017

Typed by:
Kavya Prakash

Sd
Shri H.P. Chaturvedi, Member (Judicial)